## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

Form-5.

C.P. No. or C.A. No.	· · · posc		Section	Name of the Parties M/s. / Mr.
CP 260/ 16	110/17 cor	For compliance of balance objections in	433( e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28	R. GIUNASE LARAN ADVOCATE 8123987330.	Rospondet Suchivaya froult Care solutions ID	BLL

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections on behalf of Respondent. Counsel for Petitioner is directed to comply the objections raised by the Registry. For hearing and for compliance list it on 24/11/2017.

Member (T)

Member (J)